

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**The Bonafide Himachal Hydro Power  
Developers Association** **...Appellant(s)**

**Vs.**

**Himachal Pradesh State Electricity Regulatory  
Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan  
Mr. Amal Nair for R-2

**ORDER**

Four weeks' time is granted to file rejoinder.

List the matter on **05.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**